## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1312 ANSWERED ON:08.08.2011 LOOK WEST TRADE POLICY Panda Shri Baijayant

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details on the Look West Trade Policy and the time frame within which the same is likely to be adopted;

(b) the details of the new routes of trade and the countries that have proposed to open a dialogue to speed up bilateral trade;

(c) whether India is likely to enter into certain Free Trade Agreements (FTAs) with such countries under the provisions of the aforesaid policy; and

(d) if so, the details thereof?

S.No. Name of the Agreement Partner countries

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) The western countries located in the west including North and South America, Europe and Gulf region account for major share of India's global trade and are considered natural trading partners of India. The share of these countries in India's exports and imports was 57% and 60% respectively for the year 2009-10. India seeks trade liberalisation and market access through World Trade Organisation (WTO) and further deepening of the economic relations through Free Trade Agreements with some of our major trade partners.

(b), (c) & (d) To promote trade, India is negotiating/expanding trade agreements with following countries in the west:

```
1 India - EU Broad Based Trade and Austria, Belgium, Bulgaria, Cyprus, Czech Republic,
Investment Agreement (BTIA) Denmark, Estonia Finland, France, Germany,
     Greece, Hungary, Ireland, Italy, Latvia,
     Lithuania, Luxembourg, Malta, Netherlands,
     Poland, Portugal, Romania, Slovakia, Slovenia,
     Spain, Sweden, United Kingdom
2 India - European Free Trade
                               Iceland, Norway, Liechtenstein
Association (EFTA) BTIA and Switzerland
3 India - Israel FTA Israel
4 India - Gulf Cooperation Council Saudi Arabia, Oman, Kuwait,
(GCC) Framework Agreement Bahrain, Qatar and Yemen.
5 India - Canada Comprehensive
                                Canada
Economic Partnership Agreement
(CEPA)
6 Indian - Southern Common Market Argentina, Brazil, Paraguay and
 (Spanish: Mercado Comðn del Uruguay
Sur-) MERCOSUR PTA
7 India - Chile Preferential Trade Chile
Agreement (PTA)
 (broadening and deepening of existing
 PTA
```